

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 75 /A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 5th January, 2021

Sub:- **Winter Vacation.**

Ref:- Your letter No. DJ.XII-2/2019-2020/4592, dtd. 22nd December, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to avail the winter vacation from 24.12.2020 to 31.12.2020 along with headquarter leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 24.12.2020 till the morning of 02.01.2021, as prayed for.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/76-77 /A, dated 5.1.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

6/01/2021
JT.REGISTRAR (VIGILANCE)

Rdm